



**RESUME OF WORK
DONE BY LOK SABHA**



**SEVENTEENTH LOK SABHA
FIFTEENTH SESSION, 2024**

LOK SABHA SECRETARIAT, NEW DELHI
March, 2024/Phalguna, 1945 (Saka)



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SEVENTEENTH LOK SABHA—FIFTEENTH
SESSION

(31 January, 2024 to 10 February, 2024)



LOK SABHA SECRETARIAT
NEW DELHI
March, 2024/Phalgun, 1945 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Fifteenth Session *i.e.* from 31 January, 2024 to 10 February, 2024.

NEW DELHI;
March, 2024

Phalguna, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

CONTENTS

| | PAGE(S) |
|--|---------|
| 1. DURATION OF SESSION | 1 |
| 2. BILLS | |
| (i) Government Bills | 2 |
| 3. COMMITTEES | |
| (i) Financial Committees | 7 |
| (ii) Departmentally Related Standing Committees | 8 |
| (iii) Committees other than Financial and Standing Committees | 10 |
| 4. FINANCIAL BUSINESS | |
| (i) Union Budget | 12 |
| (ii) Jammu and Kashmir Budget | 13 |
| 5. MOTION UNDER RULE 191 AND 342 | 14 |
| 6. PANEL OF CHAIPERSONS, 17TH LOK SABHA..... | 16 |
| 7. PAPERS LAID ON THE TABLE..... | 17 |
| 8. PRESIDENT'S ADDRESS | 18 |
| 9. QUESTIONS | |
| (i) Starred Questions | 19 |
| (ii) Unstarred Questions | 19 |
| (iii) Answers Laid on the Table | 19 |
| (iv) Short Notice Questions | 19 |
| (v) Half-an-Hour Discussion | 19 |
| (vi) Statement(s) made by Ministers correcting the replies already given | 19 |
| 10. REFERENCES | |
| (i) Obituary References..... | 20 |

| | PAGE(S) |
|---|---------|
| 11. SPEAKER/CHAIRPERSON/ANNOUNCEMENTS/OBSERVATIONS..... | 21 |
| 12. RESOLUTION | |
| (i) Statutory Resolution..... | 22 |
| 13. SHORT DURATION DISCUSSION UNDER RULE 193..... | 23 |
| 14. STATEMENTS | |
| (i) Statements made/laid by Ministers regarding correcting the reply to Question during Fifteenth Session of Seventeenth Lok Sabha | 25 |
| (ii) Statements made/laid by Ministers under Direction 73A of the Directions by the Speaker during Fifteenth Session of the Seventeenth Lok Sabha .. | 26 |
| (iii) Statements made/laid by Parliamentary Affairs Minister regarding Government Business during Fifteenth Session of the Seventeenth Lok Sabha | 33 |
| (iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during the Seventeenth Lok Sabha (as on 20.02.2024) | 34 |
| (v) Statements indicating Matters of Urgent Public Importance raised during Zero Hour in Fifteenth Session of the Seventeenth Lok Sabha | 36 |
| (vi) Statement showing the time lost due to interruptions and adjournments of the House during Fifteenth Session of the Seventeenth Lok Sabha . | 37 |
| 15. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING FIFTEENTH SESSION OF SEVENTEENTH LOK SABHA ... | 38 |
| 16. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE FIFTEENTH SESSION OF SEVENTEENTH LOK SABHA | 39 |
| 17. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS..... | 40 |
| 18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIFTEENTH SESSION OF SEVENTEENTH LOK SABHA | 44 |

1. DURATION OF SESSION

(15th Session of 17th Lok Sabha)

| | | |
|--|---|---------------------|
| 1. Date of Commencement | : | §31 January, 2024 |
| 2. Date of Adjournment <i>sine die</i> | : | 10 February, 2024 |
| 3. Date of prorogation | : | 15 February, 2024 |
| 4. Total number of days of Session | : | 8 |
| 5. Number of Actual days of Sittings | : | @9 |
| 6. Number of hours of sitting | : | 63 hours 30 minutes |

§ The first sitting commenced with the playing of National Anthem.

@ The session was scheduled to conclude on 9th February, 2024. However, as proposed by the Minister of Parliamentary Affairs and agreed to by the House, the 15th session was extended by a day *i.e.*, till Saturday the 10th February, 2024. The House was adjourned *sine die* on 10th February, 2024 instead of 9th February, 2024.

2. BILLS

(i) GOVERNMENT BILLS

| Sl. No. | Title of the Bill | Date of introduction | Date of laying on the Table (in case of Bill passed by Raja Sabha) | Date(s) of discussion in Lok Sabha | Time taken H. M. | No. of amendments Tabled | No. of amendments carried | Progress/ remarks |
|---------|--|--------------------------------|--|---|---------------------|--------------------------|---------------------------|--------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1. | The Finance Bill, 2024 | 01.02.2024 | - | 07.02.2024 (Consideration and passing) | 03 12 | - | - | Passed |
| 2. | The Public Examinations (Prevention of Unfair Means) Bill, 2024 | 05.02.2024 | - | 6.2.2024 (Consideration and passing) | 03 47 | 10 | - | Passed |
| 3. | The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024 | 5.2.2024 | - | 6.2.2024 (Consideration and passing) | 01 41 | - | - | Passed |
| 4. | The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023 | 26.7.2023 (Earlier Session) | - | 6.2.2024 (Consideration and passing) | 02 00# | 2 | 2 | Passed, as amended |

| | | | | | | | | |
|-----|---|--------------------------------|----------|---|----------|----|---|--------------------|
| 5. | The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023 | 26.7.2023 (Earlier Session) | - | 6.2.2024 (Consideration and passing) | 02 00# | 2 | 2 | Passed, as amended |
| 6. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024, as passed by Rajya Sabha. | - | 6.2.2024 | 8.2.2024 (Consideration and passing) | } 02 00# | - | - | Passed |
| 7. | The Constitution (Scheduled Castes) Order (Amendment) Bill, 2024, as passed by Rajya Sabha. | - | 6.2.2024 | 8.2.2024 (Consideration and passing) | | - | - | Passed |
| 8. | The Water (Prevention and Control of Pollution) Amendment Bill, 2024, as passed by Rajya Sabha. | - | 6.2.2024 | 8.2.2024 (Consideration and passing) | 02 56 | 35 | - | Passed |
| 9. | The Appropriation (Vote on Account) Bill, 2024 | 7.2.2024 | - | 7.2.2024 (Introduction, Consideration and passing) | 00 03 | - | - | Passed |
| 10. | The Appropriation Bill, 2024 | 7.2.2024 | - | 7.2.2024 (Introduction, Consideration and passing) | 00 02 | - | - | Passed |
| 11. | The Jammu and Kashmir Appropriation (No. 2) Bill, 2024 | 7.2.2024 | - | 7.2.2024 (Introduction, Consideration and passing) | 00 02 | - | - | Passed |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|--|---|----------|---|---|-------|---|---|--------|
| 12. The Jammu and Kashmir Appropriation Bill, 2024 | | 7.2.2024 | - | 7.2.2024 (Introduction, Consideration and passing) | 00 02 | - | - | Passed |

Both the Bills were discussed together.

SUMMARY

| | |
|---|-----|
| 1. Bills pending at the end of last Session | 5 |
| 2. Bill introduced | 7 |
| 3. Bill opposed at introduction stage | Nil |
| 4. Bills passed by Rajya Sabha and laid on the Table | 3 |
| 5. Bills passed by Rajya Sabha and laid on the Table - returned by Lok Sabha with amendments | Nil |
| 6. Bills passed by Rajya Sabha and laid on the Table during earlier Session - returned by Lok Sabha with amendments | Nil |
| 7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha | Nil |
| 8. Bill passed | 12 |
| 9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha | Nil |
| 10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha | Nil |
| 11. Bills negatived | Nil |
| 12. Bills withdrawn | Nil |
| 13. Bills – debate concluded but further motions not taken up | Nil |
| 14. Motions for adjournment of debate on the Bills adopted | Nil |
| 15. Bills referred to Select Committee | Nil |
| 16. Bills referred to Joint Committee | Nil |
| 17. Bills reported by Select Committee | Nil |
| 18. Bills reported by Joint Committee | Nil |

| | |
|---|-----|
| 19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha | Nil |
| 20. Bills referred to Standing Committees by Chairman/Speaker | Nil |
| 21. Bills reported by Standing Committees | Nil |
| 22. Bills pending at the end of Twelfth Session of Seventeenth Lok Sabha | 3 |

3. COMMITTEES

(i) Financial Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration — H. M. | Average percentage of attendance | Study Tours/Local visits undertaken | Reports Presented | | Remarks |
|---------|----------------------------------|----------------------|-----------------|------------------------|----------------------------------|-------------------------------------|-------------------|-------------------------------|---------|
| | | | | | | | Original | Action Taken A/T Statement | |
| 1. | Committee on Estimates | 01.05.2023 | 02 | 01 15 | 45.00% | — | 04 | 02 | — |
| 2. | Committee on Public Undertakings | 01.05.2023 | 05 | 02 40 | 46.36% | — | 01 | 01 | — |
| 3. | Committee on Public Accounts | 01.05.2023 | 03 | 01 10 | 51.51% | — | 30 | 11 | — |

(ii) Departmentally Related Standing Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration | | Average percentage of attendance | Study Tours/Local visits undertaken | Reports Presented | | Remarks | |
|---------|--|----------------------|-----------------|----------|----|----------------------------------|-------------------------------------|-------------------|--------------|---------|---|
| | | | | H. | M. | | | Original | Action Taken | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | |
| 1. | Committee on Agriculture, Animal Husbandry and Food Processing | 13.09.2023 | 01 | 00 | 30 | 53.00% | — | 03 | 01 | 01 | — |
| 2. | Committee on Chemicals and Fertilizers | 13.09.2023 | 01 | 00 | 30 | 40.00% | — | 01 | 02 | — | — |
| 3. | Committee on Coal, Mines and Steel | 13.09.2023 | — | — | — | — | — | — | — | — | — |
| 4. | Committee on Defence | 13.09.2023 | 01 | 01 | 15 | 42.85% | — | 01 | 00 | — | — |
| 5. | Committee on Energy | 13.09.2023 | 01 | 02 | 00 | 72.41% | — | — | — | 02 | — |
| 6. | Committee on External Affairs | 13.09.2023 | 03 | 03 | 20 | 42.22% | — | 01 | 02 | 03 | — |
| 7. | Committee on Finance | 13.09.2023 | 01 | 01 | 15 | 32.25% | — | 01 | 02 | — | — |
| 8. | Committee on Consumer Affairs, Food and Public Distribution | 13.09.2023 | 01 | 00 | 30 | 50.00% | — | 02 | — | — | — |
| 9. | Committee on Communication and Information Technology | 13.09.2023 | 02 | 02 | 08 | 41.37% | — | 03 | 01 | — | — |
| 10. | Committee on Labour, Textiles and Skill Development | 13.09.2023 | 01 | 00 | 30 | 41.93% | — | 04 | 02 | 06 | — |
| 11. | Committee on Petroleum and Natural Gas | 13.09.2023 | 01 | 00 | 30 | 38.70% | — | 01 | — | 00 | — |
| 12. | Committee on Railways | 13.09.2023 | — | — | — | — | — | — | — | 07 | — |

| | | | | | | | | | |
|---|------------|----|-------|--------|---|----|----|----|---|
| 13. Committee on Rural Development and Panchayati Raj | 13.09.2023 | 01 | 00 30 | 38.71% | — | 01 | — | — | — |
| 14. Committee on Social Justice and Empowerment | 13.09.2023 | 01 | 01 00 | 42.00% | — | — | — | — | — |
| 15. Committee on Housing and Urban Affairs | 13.09.2023 | 01 | 00 30 | 45.16% | — | 01 | — | 01 | — |
| 16. Committee on Water Resources | 13.09.2023 | 01 | 00 30 | 66.66% | — | 01 | 01 | — | — |

(iii) Committees other than Financial and Standing Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/Local visits undertaken | Reports Presented | | Remarks | |
|---------|--|----------------------|-----------------|-------------------|----------------------------------|-------------------------------------|-------------------|--------------|---------|----|
| | | | | | | | Original | Action Taken | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1. | Committee on Absence of Members from the Sittings of the House | 09.10.2023 | 01 | 00 30 | 75.00% | — | 01 | — | — | — |
| 2. | House Committee | 14.10.2023 | 01 | 00 45 | 54.50% | — | — | — | — | — |
| 3. | Committee on Ethics | 09.10.2023 | — | — | — | — | — | — | — | — |
| 4. | Committee of Privileges | 27.07.2023 | — | — | — | — | — | — | — | — |
| 5. | Committee on Subordinate Legislation | 09.10.2023 | — | — | — | — | — | — | — | — |
| 6. | Committee on Papers Laid on the Table | 09.10.2023 | 01 | 00 30 | 33.00% | — | 08 | 05 | — | — |
| 7. | Joint Committee on Offices of Profit | 16.09.2019 | — | — | — | — | — | — | — | — |
| 8. | Rules Committee | 30.11.2022 | — | — | — | — | — | — | — | — |
| 9. | General Purposes Committee | 21.11.2019 | — | — | — | — | — | — | — | — |

| | | | | | | | | | |
|---|------------|----|-------|--------|---|----|----|---|--|
| 10. Committee on the Welfare of Scheduled Castes and Scheduled Tribes | 01.05.2023 | 02 | 03 25 | 38.30% | — | 02 | 01 | — | — |
| 11. Library Committee | 09.10.2023 | 01 | 00 35 | 66.06% | — | — | — | — | — |
| 12. Business Advisory Committee | 20.06.2019 | 01 | 00 15 | 64.28% | — | 01 | — | — | — |
| 13. Joint Committee on Salaries and Allowances of Members of Parliament | 17.05.2023 | — | — | — | — | — | — | — | This Committee is not mandated to prepare and present reports. |
| 14. Committee on Government Assurances | 09.10.2023 | 02 | 01 45 | 53.57% | — | 04 | — | — | — |
| 15. Committee on Petitions | 08.11.2022 | 01 | 01 00 | 58.33% | — | 03 | 02 | — | — |
| 16. Committee on Empowerment of Women | 09.10.2023 | — | — | — | — | — | — | — | — |
| 17. Committee on Welfare of Other Backward Classes | 16.10.2023 | 01 | 00 55 | 50.00% | — | 03 | 01 | — | — |

4. FINANCIAL BUSINESS

(i) Union Budget

| Subject | Date of Presentation | Date of Discussion | Time Taken | |
|---|----------------------|--|------------|----|
| | | | H. | M. |
| Interim Union Budget for 2024-25 | 01.02.2024 | 07.02.2024 | 00 | 56 |
| | | *General Discussion | | |
| Demands for Grants on Account for 2024-25 | 01.02.2024 | 07.02.2024 | 06 | 57 |
| | | *Discussion and voting on Demands for Grants on Account for 2024-25 | | |
| Supplementary Demands for Grants (Second Batch) for 2023-24 | 05.02.2024 | 07.02.2024 | | |
| | | *Discussion and voting on Supplementary Demands for Grants for 2023-24 | | |

* Discussed together.

(ii) Jammu and Kashmir Budget

| Subject | Date of Presentation | Date(s) of Discussion | Time Taken | |
|---|----------------------|---|------------|----|
| | | | H. | M. |
| Interim Union Budget of Union Territory of Jammu and Kashmir for 2024-25 | 05.02.2024 | 07.02.2024 *General Discussion | 00 | 01 |
| Demands for Grants on Account (Union Territory of Jammu & Kashmir) for 2024-25 | 05.02.2024 | 07.02.2024 *Discussion and voting on Demands for Grants on Account (Union Territory of Jammu & Kashmir) for 2024-25 | — | — |
| Supplementary Demands for Grants (Union Territory of Jammu & Kashmir) for 2023-24 | 05.02.2024 | 07.02.2024 *Discussion and voting on Supplementary Demands for Grants (Union Territory of Jammu and Kashmir) for 2023-24 | | |

* Discussed together.

5. MOTION UNDER RULE 191 AND 342

| Subject | Disposal of Motion under Rule | Name of the Member who moved | Date of Discussion | Time Taken H. M. | No. of Amdt./ Substitute Motions Tabled/ Moved/ Adopted | Remarks |
|--|-------------------------------|------------------------------|--------------------|---------------------|---|-----------------------|
| That this House do consider the White Paper on the Indian Economy and its impact on lives of the people of India laid. | 342 | Smt. Nirmala Sitharaman | 09.02.2024 | 07 25 | 2/2/Nil* | Discussion concluded. |

*Substitute motions moved by Shri N. K. Premachandran and Prof. Saugata Roy were put to vote and were negatived.

MOTION UNDER RULE 191 AND 342

SUMMARY

| | | |
|--|---|----------------|
| No. of notice received | : | 1 |
| No. of motion admitted | : | 1 |
| No. of motion discussed | : | 1 |
| No. of discussion completed | : | 1 |
| No. of discussion remained part-discussed | : | Nil |
| Total time taken | : | 7 hrs. 25 mts. |

6. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

| Sl. No. | Name of Member | Date of Nomination |
|---------|---------------------------|--------------------|
| 1. | Smt. Rama Devi | 21.06.2019* |
| 2. | Dr. Kirit P. Solanki | -do- |
| 3. | Shri Rajendra Agarwal | -do- |
| 4. | Shri Kodikunnil Suresh | 24.06.2019** |
| 5. | Shri A. Raja | 25.06.2019^ |
| 6. | Shri P. V. Midhun Reddy | -do- |
| 7. | Shri Bhartruhari Mahtab | -do- |
| 8. | Shri N.K. Premachandran | 02.07.2019@ |
| 9. | Dr. Kakoli Ghosh Dastidar | 04.07.2019# |
| 10. | Shri Shirang Appa Barne | 07.12.2023\$ |

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

\$ Announcement made in the House on 08.12.2023.

7. PAPERS LAID ON THE TABLE

| | | |
|------------------------|---|------|
| (a) By Government | : | 1127 |
| (b) By Private Members | : | Nil |

8. PRESIDENT'S ADDRESS

| Date of Address | Date(s) of Discussion on Motion of Thanks | Members who moved and seconded | No. of amendments tabled | No. of amendments admitted/ circulated | No. of amendments carried | Motion of Thanks adopted on | Time Taken ——— H. M. | President's message reported on |
|-----------------|---|---|--------------------------|--|---------------------------|-----------------------------|----------------------|---------------------------------|
| 31.01.2024 | 02.02.2024 05.02.2024 | Dr. Heena Vijaykumar Gavit Prof. S.P. Singh Baghel | 223 | 132 | — | 05.02.2024 | 15 28 | 16.02.2024 |

9. QUESTIONS

| | | |
|-------|---|-------|
| (I) | STARRED QUESTIONS | |
| | (a) Number of Questions put down in the Question Lists for oral answer | 120 |
| | (b) Number of Questions orally answered | 39 |
| (II) | UNSTARRED QUESTIONS | |
| | Number of Questions put down in the Question Lists for written answers | 1379* |
| (III) | ANSWERS LAID ON THE TABLE | |
| | Number of Questions (SQ 81* + USQ 1379*) for which written answers were laid on the Table | 1460* |
| (IV) | SHORT NOTICE QUESTIONS | |
| | (a) No. of Short Notice Questions (SNQ) received | NIL |
| | (b) No. of notices of SNQ admitted | NIL |
| | (c) No. of notices of SNQ clubbed with SQ | NIL |
| | (d) No. of notices of SNQ disallowed | NIL |
| (V) | HALF-AN-HOUR DISCUSSION | |
| | (a) No. of notices of Half-an-Hour Discussion received | 01 |
| | (b) No. of notices of Half-an-Hour admitted | NIL |
| | (c) No. of notices of Half-an-Hour disallowed | NIL |
| (VI) | STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN | |
| | No. of answers corrected | 02 |

*Excluding One Question deleted.

10. REFERENCES

(i) Obituary References

| Sl. No. | Name of the Member/ Dignitary | Date of Death | Date of Obituary Reference | Time Taken H. M. |
|---------|--|------------------|----------------------------------|------------------------|
| 1. | Shri Bhadreshwar Tanti (Member, Eighth Lok Sabha) | 04.12.2023 | 31.01.2024 | 00 02 |
| 2. | Shri Sonawane Pratap Narayanrao (Member, Fifteenth Lok Sabha) | 22.12.2023 | | |
| 3. | H. E. Dr. Hage G. Geingob, President of the Republic of Namibia | 04.02.2024 | 05.02.2024 | 00 02 |
| 4. | Shri Harmohan Dhawan (Member, Ninth Lok Sabha) | 27.01.2024 | 09.02.2024 | 00 02 |
| 5. | Smt. Rubab Sayeda (Member, Fourteenth Lok Sabha) | 06.02.2024 | | |

11. SPEAKER/CHAIRPERSON

Address/Announcements/Observations

| Sl. No. | Subject | By whom | Date |
|---------|--|-------------|------------|
| 1. | Observation regarding usage of Lok Sabha Chamber as venue of the President's Address relaxing Rule 384 to enable all the members of both the Houses to attend the President's Address without facing any difficulty. | The Speaker | 31.01.2024 |
| 2. | Announcement regarding availability and distribution of Budget documents to members. | The Speaker | 01.02.2024 |
| 3. | Observation regarding moving of amendments by members on the Motion of Thanks on the President's Address. | The Chair | 02.02.2024 |
| 4. | Announcement regarding welcoming H.E. Mr. Marinus Bee, Chairman of the National Assembly of the Republic of Suriname and Members of the Parliamentary Delegation who were on a visit to India as honoured guests. | The Speaker | 05.02.2024 |
| 5. | Announcement regarding tabling of Notices of amendments to the Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024. | The Chair | 05.02.2024 |
| 6. | Announcement regarding moving of cut-motions by Shri Suresh Kodikunnill and Smt. Aparupa Poddar. | The Chair | 07.02.2024 |
| 7. | Announcement regarding allotment of time of 4 hours for discussion on the Motion under Rule 342. | The Speaker | 09.02.2024 |
| 8. | Address under Rule 360. | The Speaker | 10.02.2024 |
| 9. | Valedictory reference on the conclusion of the 15th Session of the 17th Lok Sabha. | The Speaker | 10.02.2024 |

12. RESOLUTION

(i) Statutory Resolution

| Sl. No. | Text of Resolution | Article/Section of Constitution/Act | Name of Member who Moved | Date of moving and discussion | Time Taken H. M. | Ministry/Department Concerned | Remarks |
|---------|---|---|--------------------------|-------------------------------|---------------------|-------------------------------|---------|
| 1. | In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves of notification No. 01/2024-Customs, dated the 15th January, 2024 [G.S.R. 39(E), dated the 15th January, 2024], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy export duty of 50% on exports of Molasses resulting from the extraction or refining of sugar, covered under CTH 1703, with effect from the 18th January, 2024. | Section 8 of the Customs Tariff Act, 1975 | Shri Pankaj Chaudhary | 08.02.2024 | 00 01 | Finance | Adopted |

13. SHORT DURATION DISCUSSION UNDER RULE 193

| Subject | Name of the Member who raised discussion | Date of discussion | Time Taken — H. M. | Ministry/ Department concerned | Remarks |
|---|--|--------------------|--------------------------|--------------------------------|---------------------------|
| Construction of historic Shri Ram Temple and Pran Pratishtha of Shri Ramlala. | Dr. Satya Pal Singh | 10.02.2024 | 04 35 | — | Discussion not concluded. |

SHORT DURATION DISCUSSION UNDER RULE 193

SUMMARY

| | | |
|--|---|----------------|
| No. of notices received | : | 2 |
| No. of discussion held | : | 1 |
| No. of discussion completed | : | Nil |
| No. of discussion remained part-discussed | : | 1 |
| Total time taken | : | 4 hrs. 35 mts. |

14. STATEMENTS

(i) Statements made/laid by Ministers regarding Correcting the Reply to Question during Fifteenth Session of the Seventeenth Lok Sabha

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|---|-------------------------|------------|------------|----|
| | | | | H. | M. |
| 1. | Regarding correcting the reply given on 8.12.2023 to Unstarred Question No. 1109 (Hindi and English versions) by Shrimati Queen Oja, MP regarding 'Data of AYUSH Colleges' and the reasons for delay. | Shri Sarbananda Sonowal | 02.02.2024 | 0 | 01 |
| 2. | Regarding correcting the reply given on 21.7.2023 to Unstarred Question No. 429 (Hindi and English versions) by Shri Sunil Kumar Pintu, MP regarding 'Stem Cell' and reasons for delay. | Prof. S.P. Singh Baghel | 08.02.2024 | 0 | 01 |

(ii) Statements made/laid by Ministers under Direction 73A of the Directions by the Speaker, Lok Sabha during Fifteenth Session of the Seventeenth Lok Sabha

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|---|----------------------------|------------|------------|----|
| | | | | H. | M. |
| 1. | Regarding the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Housing and Urban Affairs on action taken by the Government on the recommendations contained in the 18th Report of the Committee on Demands for Grants (2023-24) pertaining to the Ministry of Housing and Urban Affairs. | Shri Hardeep Singh Puri | 02.02.2024 | 0 | 01 |
| 2. | Regarding the status of implementation of the recommendations contained in the 350th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2023-24) pertaining to the Ministry of Women and Child Development. | Dr. Munjapara Mahendrabhai | 02.02.2024 | 0 | 01 |
| 3. | Regarding the status of implementation of the recommendations contained in the 49th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Functioning of Directorate General of Training' pertaining to the Ministry of Skill Development and Entrepreneurship. | Shri Rajeev Chandrasekhar | 05.02.2024 | 0 | 01 |

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|--|--|------------|------------|----|
| | | | | H. | M. |
| 4. | Regarding the status of implementation of the recommendations contained in the 331st Report of the Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations/ observations contained in the 320th Report of the Committee on 'Development of Tourism Infrastructure in the Country' pertaining to the Ministry of Tourism. | Shri Arjun Ram Meghwal laid the statement on behalf of Shri Ajay Bhatt | 05.02.2024 | 0 | 01 |
| 5. | Regarding the status of implementation of the recommendations contained in the 338th Report of the Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations/ observations contained in the 318th Report of the Committee on Demands for Grants (2022-23) pertaining to the Ministry of Tourism. | Shri Arjun Ram Meghwal laid the statement on behalf of Shri Ajay Bhatt | 05.02.2024 | 0 | 01 |
| 6. | Regarding the status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2023-24) (Demand No. 43) pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying. | Shri Parshottam Rupala | 06.02.2024 | 0 | 01 |

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|---|--------------------------|------------|------------|----|
| | | | | H. | M. |
| 7. | Regarding the status of implementation of the recommendations contained in the 55th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2023-24) (Demand No. 45) pertaining to the Ministry of Food Processing Industries. | Sushri Shobha Karandlaje | 06.02.2024 | 0 | 01 |
| 8. | Regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Communications and Information Technology on action taken by the Government on the observations/ recommendations contained in the 27th Report of the Committee on 'Ethical Standards in Media Coverage' pertaining to the Ministry of Information and Broadcasting. | Dr. L. Murugan | 06.02.2024 | 0 | 01 |
| 9. | Regarding the status of implementation of the recommendations contained in the 326th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21) (Demand No. 03) pertaining to the Department of Atomic Energy. | Dr. Jitendra Singh | 07.02.2024 | 0 | 01 |
| 10. | Regarding the status of implementation of the recommendations contained in | Dr. Jitendra Singh | 07.02.2024 | 0 | 01 |

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|---|--------------------|------------|------------|----|
| | | | | H. | M. |
| | the 334th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on action taken by the Government on the recommendations/ observations contained in the 326th Report of the Committee on Demands for Grants (2020-21) pertaining to the Department of Atomic Energy. | | | | |
| 11. | Regarding the status of implementation of the recommendations contained in the 341st Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2021-22) (Demand No. 03) pertaining to the Department of Atomic Energy. | Dr. Jitendra Singh | 07.02.2024 | 0 | 01 |
| 12. | Regarding the status of implementation of the recommendations contained in the 351st Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on action taken by the Government on the recommendations/ observations contained in the 341st Report of the Committee on Demands for Grants (2021-22) pertaining to the Department of Atomic Energy. | Dr. Jitendra Singh | 07.02.2024 | 0 | 01 |
| 13. | Regarding the status of implementation of the recommendations contained in | Dr. Jitendra Singh | 07.02.2024 | 0 | 01 |

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken |
|---------|---|--|------------|------------|
| | | | | H. M. |
| | the 358th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) (Demand No. 03) pertaining to the Department of Atomic Energy. | | | |
| 14. | Regarding the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Coal, Mines and Steel on 'Import of Coal – Trends and issue of Self reliance, pertaining to the Ministry of Coal. | Shri Danve Raosaheb Dadarao | 07.02.2024 | 0 01 |
| 15. | Regarding the status of implementation of the recommendations contained in the 182nd Report of the Standing Committee on Commerce on 'Ecosystem of Startups to benefit India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry. | Shri Som Parkash | 07.02.2024 | 0 01 |
| 16. | Regarding the status of implementation of recommendations contained in the 35th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Defence Public Sector Undertakings, Welfare of | Shri Arjun Ram Meghwal laid the statement on behalf of Shri Ajay Bhatt | 07.02.2024 | 0 01 |

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken |
|---------|--|--|------------|------------|
| | | | | H. M. |
| | Ex-servicemen and Defence Pension (Demand Nos. 19 and 22) pertaining to the Ministry of Defence. | | | |
| 17. | Regarding the status of implementation of recommendations contained in the 36th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on Army, Navy, Air Force, Joint Staff, Ex-servicemen Contributory Health Scheme and Sainik Schools (Demand Nos. 20 and 21) pertaining to the Ministry of Defence. | Shri Arjun Ram Meghwal laid the statement on behalf of Shri Ajay Bhatt | 07.02.2024 | 0 01 |
| 18. | Regarding the status of implementation of recommendations contained in the 37th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21) pertaining to the Ministry of Defence. | Shri Arjun Ram Meghwal laid the statement on behalf of Shri Ajay Bhatt | 07.02.2024 | 0 01 |
| 19. | Regarding the status of implementation of recommendations contained in the 38th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on Directorate of Ordnance (Coordination and Services) – New DPSUs, Defence Research and Development Organisation and National Cadet Corps (Demand Nos. 20 and 21) pertaining to the Ministry of Defence. | Shri Arjun Ram Meghwal laid the statement on behalf of Shri Ajay Bhatt | 07.02.2024 | 0 01 |

| Sl. No. | Brief Subject | Name of Minister | Date | Time Taken | |
|---------|--|--|------------|------------|----|
| | | | | H. | M. |
| 20. | Regarding the status of implementation of the recommendations contained in the 356th Report of the Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations/ observations contained in the 340th Report of the Committee on Demands for Grants (2023-24) pertaining to the Ministry of Culture. | Shri Devusinh Chauhan laid the statement on behalf of Shri Arjun Ram Meghwal | 08.02.2024 | 0 | 01 |

**(iii) Statement made/laid by Parliamentary Affairs Minister regarding
Government Business during Fifteenth Session of
the Seventeenth Lok Sabha**

| Brief Subject | Name of Minister | Date | Time Taken H. M. |
|--|------------------------|------------|---------------------|
| Regarding Government Business during the remaining part of the 15th Session of the 17th Lok Sabha. | Shri Arjun Ram Meghwal | 02.02.2024 | 0 01 |

**(iv) Matters under Rule 377—Position regarding receipt of replies
from Ministries during the Seventeenth Lok Sabha**

(As on 20.02.2024)

| Session | Total Number of Matters laid/raised | No. of replies received | Pending | Percentage of replies received to the total matters laid/raised |
|--|--|-------------------------------|---------|--|
| 1 | 2 | 3 | 4 | 5 |
| First Session (17.06.2019 to 06.08.2019) | 488 | 488 | 00 | 100% |
| Second Session (18.11.2019 to 13.12.2019) | 365 | 364 | 1 | 99.73% |
| Third Session (31.01.2020 to 23.03.2020) | 414 | 414 | 00 | 100% |
| Fourth Session (14.09.2020 to 23.09.2020) | 183 | 183 | 00 | 100% |
| Fifth Session (29.01.2021 to 25.03.2021) | 406 | 405 | 1 | 99.75% |
| Sixth Session (19.07.2021 to 11.08.2021) | 331 | 327 | 4 | 98.79% |
| Seventh Session (29.11.2021 to 22.12.2021) | 383 | 383 | 0 | 100% |
| Eighth Session (31.01.2022 to 07.04.2022) | 486 | 481 | 5 | 98.98% |
| Ninth Session (18.07.2022 to 08.08.2022) | 319 | 310 | 9 | 97.17% |
| Tenth Session (07.12.2022 to 23.12.2022) | 298 | 269 | 29 | 90.27% |
| Eleventh Session (31.01.2023 to 06.04.2023) | 436 | 408 | 28 | 93.58% |

| 1 | 2 | 3 | 4 | 5 |
|--|------|------|-----|--------|
| Twelfth Session (20.07.2023 to 11.08.2023) | 369 | 268 | 101 | 72.62% |
| Thirteenth Session (18.09.2023 to 21.09.2023) | 00 | 00 | 00 | 00 |
| Fourteenth Session (04.12.2023 to 21.12.2023) | 265 | 92 | 173 | 34.72% |
| Fifteenth Session (31.01.2024 to 10.02.2024) | 126 | 01 | 125 | 0.79% |
| | 4869 | 4393 | 476 | 90.22% |

**(v) Statement indicating matters of urgent public importance
raised during 'Zero Hour' in the Fifteenth Session
of the Seventeenth Lok Sabha**

| Date | No. of Matters raised out of 20 balloted notices+extras | No. of Members spoken/ Associated | Notices received | Time Taken | |
|--------------|---|---|---------------------|---------------|-----------|
| | | | | H. | M. |
| 31.01.2024 | – | – | – | – | – |
| 01.02.2024 | – | – | – | – | – |
| 02.02.2024 | – | – | 55 | – | – |
| 05.02.2024 | – | – | 68 | – | – |
| 06.02.2024 | – | – | 85 | – | – |
| 07.02.2024 | – | – | 61 | – | – |
| 08.02.2024 | 19+114=133 | 247 | 61 | 02 | 30 |
| 09.02.2024 | – | – | 59 | – | – |
| 10.02.2024 | – | – | – | – | – |
| Total | 133 | 247 | 389 | 02 | 30 |

(vi) Statement showing the Time Lost due to interruptions and adjournments of the House during Fifteenth Session of the Seventeenth Lok Sabha

| Date | Time lost due to | Time lost due to | House sat for | Remarks regarding interruptions and adjournments |
|----------|---|--|--|--|
| | Adjournments of the House following Interruptions | reasons other than Adjournments/ interruptions | extra time (beyond the normal time of the House) | |
| | H. M. | H. M. | H. M. | |
| 31/01/24 | 0 0 | 0 0 | 0 0 | - |
| 01/02/24 | 0 0 | 0 0 | 0 0 | - |
| 02/02/24 | 0 0 | 0 0 | 4 1 | - |
| 05/02/24 | 0 0 | 0 0 | 1 52 | - |
| 06/02/24 | 0 0 | 0 0 | 2 38 | - |
| 07/02/24 | 0 0 | 0 0 | 5 30 | - |
| 08/02/24 | 0 0 | 0 0 | 2 41 | - |
| 09/02/24 | 0 0 | 0 0 | 2 35 | - |
| 09/02/24 | 0 0 | 0 0 | 1 10 | - |

Total Gain = 20 hrs. 27 mts.

15. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING THE FIFTEENTH SESSION OF THE SEVENTEENTH LOK SABHA (31.01.2024 TO 10.02.2024)

| Date | Time when quorum bell rung (hrs.) | Time Spent (min.) | Subject matter under discussion when the quorum bell was rung | Remarks |
|------------|-----------------------------------|-------------------|---|--|
| 09.02.2024 | 1431 hrs. | 01 | Discussion in the House on the white paper on Indian Economy | House re-assembled post-lunch after Quorum bell was rung once. |
| Total | | 01 minute | | |

Analysis of ringing of Quorum Bell

| | | |
|--|---|----------|
| 1. Total time spent on ringing of quorum bell | : | 1 minute |
| 2. Maximum number of times quorum bell was rung on a particular day | : | Once |
| 3. Number of times House adjourned for want of quorum | : | Nil |
| 4. Number of days when sitting commenced after quorum bell was rung | : | Nil |
| 5. Number of days when House re-assembled after lunch break after quorum bell was rung | : | 1 |

**16. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING FIFTEENTH SESSION OF THE SEVENTEENTH LOK SABHA
(31.01.2024 TO 10.02.2024)**

| Date | Time | Subject-matter |
|------------|-----------|--|
| 02.02.2024 | 1102 hrs. | Shri T.R. Baalu, Shri B. Manickam Tagore, Prof. Sougata Ray and some other hon'ble members of INC and AITC staged a walk out from the House protesting over the Jharkhand crisis. |
| | 1210 hrs. | Shri Gaurav Gogoi, Shri T. R. Baalu, Shri N.K. Premachandran and some other hon'ble members of INC, DMK, NCP and SP staged a walk out from House on the issue of not getting a chance to speak on the issue raised by Shri Pralhad Joshi, HMPA regarding statement made by Shri D.K. Suresh, MP outside the House. |
| 06.02.2024 | 1132 hrs. | Members of DMK, INC, RSP, CPI (M), CPI and IUML staged a walk out in protest to the reply given by Shri Nityanand Rai, Minister of State in Home Affairs. |
| 10.02.2024 | 1103 hrs. | Members of DMK staged a walk out from the House in protest of being disallowed a discussion on Tamil Nadu fishermen. |

**17. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2024 TO 10.02.2024**

| | No. of days | Total time spent | |
|--------------------------|-------------|------------------|-----------|
| | | H. | M. |
| Hon'ble Speaker | 09 | 21 | 12 |
| Shri Rajendra Agrawal | 07 | 16 | 41 |
| Shri N.K. Premachandran | 04 | 05 | 50 |
| Shri Bhartruhari Mahtab | 03 | 05 | 26 |
| Dr. Kirit P. Solanki | 03 | 04 | 38 |
| Smt. Rama Devi | 02 | 03 | 56 |
| Shri Kodikunnil Suresh | 02 | 03 | 22 |
| Shri Shrirang Appa Barne | 01 | 01 | 59 |
| Shri A. Raja | 01 | 00 | 26 |
| Total | | 63 | 30 |

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2024 TO 10.02.2024**

| Date | Time Spent | Total Time | |
|--------------------------------------|------------------|------------|-----------|
| | | H. | M. |
| 1 | 2 | 3 | 4 |
| HON'BLE SPEAKER | | | |
| 31.01.2024 | 1257 to 1301 hrs | 00 | 04 |
| 01.02.2024 | 1100 to 1159 hrs | 00 | 59 |
| 02.02.2024 | 1100 to 1253 hrs | 01 | 53 |
| | 1355 to 1445 hrs | 00 | 50 |
| | 2101 to 2101 hrs | 00 | 00 |
| 05.02.2024 | 1100 to 1201 hrs | 01 | 01 |
| | 1627 to 1702 hrs | 00 | 35 |
| | 1703 to 1852 hrs | 01 | 49 |
| 06.02.2024 | 1100 to 1203 hrs | 01 | 03 |
| | 1341 to 1351 hrs | 00 | 10 |
| | 1722 to 1740 hrs | 00 | 18 |
| | 1911 to 1938 hrs | 00 | 27 |
| 07.02.2024 | 1100 to 1200 hrs | 01 | 00 |
| | 1833 to 1918 hrs | 00 | 45 |
| | 2209 to 2230 hrs | 00 | 21 |
| 08.02.2024 | 1100 to 1202 hrs | 01 | 02 |
| | 1632 to 1703 hrs | 00 | 31 |
| | 1916 to 1941 hrs | 00 | 25 |
| 09.02.2024 | 1100 to 1201 hrs | 01 | 01 |
| | 1207 to 1328 hrs | 01 | 21 |
| | 1800 to 1935 hrs | 01 | 35 |
| 10.02.2024 | 1100 to 1155 hrs | 00 | 55 |
| | 1423 to 1459 hrs | 00 | 36 |
| | 1539 to 1810 hrs | 02 | 31 |
| TOTAL TIME SPENT IN THE CHAIR | | 21 | 12 |

| 1 | 2 | 3 | 4 |
|---------------------------------|------------------|----|----|
| Shri Rajendra Agrawal | | | |
| 02.02.2024 | 1253 to 1355 hrs | 01 | 02 |
| | 1723 to 2100 hrs | 03 | 37 |
| 05.02.2024 | 1201 to 1348 hrs | 01 | 47 |
| | 1702 to 1703 hrs | 00 | 01 |
| 06.02.2024 | 1202 to 1341 hrs | 01 | 39 |
| 07.02.2024 | 1918 to 2106 hrs | 01 | 48 |
| 08.02.2024 | 1202 to 1349 hrs | 01 | 47 |
| | 1601 to 1632 hrs | 00 | 31 |
| | 1836 to 1916 hrs | 00 | 40 |
| 09.02.2024 | 1201 to 1207 hrs | 00 | 06 |
| | 1328 to 1403 hrs | 00 | 35 |
| 10.02.2024 | 1155 to 1423 hrs | 02 | 28 |
| | 1459 to 1539 hrs | 00 | 40 |
| TOTAL TIME SPENT IN THE CHAIR | | 16 | 41 |
| Shri N. K. Premachandran | | | |
| 02.02.2024 | 1445 to 1602 hrs | 01 | 17 |
| 06.02.2024 | 1351 to 1411 hrs | 00 | 20 |
| 07.02.2024 | 1601 to 1802 hrs | 02 | 01 |
| 08.02.2024 | 1349 to 1601 hrs | 02 | 12 |
| TOTAL TIME SPENT IN THE CHAIR | | 05 | 50 |
| Shri Bhartruhari Mahtab | | | |
| 02.02.2024 | 1602 to 1723 hrs | 01 | 21 |
| 07.02.2024 | 1200 to 1402 hrs | 02 | 02 |
| 09.02.2024 | 1557 to 1800 hrs | 02 | 03 |
| TOTAL TIME SPENT IN THE CHAIR | | 05 | 26 |
| Dr. Kirit P. Solanki | | | |
| 05.02.2024 | 1348 to 1601 hrs | 02 | 13 |

| 1 | 2 | 3 | 4 |
|---------------------------------|------------------|----|----|
| 07.02.2024 | 1802 to 1833 hrs | 00 | 31 |
| 09.02.2024 | 1403 to 1557 hrs | 01 | 54 |
| TOTAL TIME SPENT IN THE CHAIR | | 04 | 38 |
| Smt. Rama Devi | | | |
| 06.02.2024 | 1600 to 1722 hrs | 01 | 22 |
| | 1740 to 1911 hrs | 01 | 31 |
| 07.02.2024 | 2106 to 2209 hrs | 01 | 03 |
| TOTAL TIME SPENT IN THE CHAIR | | 03 | 56 |
| Shri Kodikunnil Suresh | | | |
| 06.02.2024 | 1411 to 1600 hrs | 01 | 49 |
| 08.02.2024 | 1703 to 1836 hrs | 01 | 33 |
| TOTAL TIME SPENT IN THE CHAIR | | 03 | 22 |
| Shri Shrirang Appa Barne | | | |
| 07.02.2024 | 1402 to 1601 hrs | 01 | 59 |
| TOTAL TIME SPENT IN THE CHAIR | | 01 | 59 |
| Shri A. Raja | | | |
| 05.02.2024 | 1601 to 1627 hrs | 00 | 26 |
| TOTAL TIME SPENT IN THE CHAIR | | 00 | 26 |

**18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE FIFTEENTH SESSION
OF THE SEVENTEENTH LOK SABHA**

| Business | Time Taken | | Percentage of the total time taken |
|--|------------|-----------|------------------------------------|
| | H. | M. | |
| PRESIDENT'S ADDRESS | 15 | 28 | 24.36 |
| BILLS – | | | |
| Government Bills | 15 | 46 | 24.83 |
| BUDGETS – | | | |
| (a) Union Budget* | 07 | 53 | 12.44 |
| (b) Budget in respect of Union Territory of Jammu and Kashmir* | 00 | 01 | |
| DISCUSSIONS – | | | |
| (a) Motions under Rule 342 | 07 | 25 | 11.68 |
| (b) Short Duration Discussion (Rule 193) | 04 | 35 | 07.22 |
| RESOLUTIONS – | | | |
| Statutory Resolution | 00 | 01 | 00.03 |
| MATTERS OF URGENT PUBLIC IMPORTANCE | 02 | 30 | 03.94 |
| MATTERS UNDER RULE 377 | 00 | 06 | 00.16 |
| QUESTIONS | 02 | 01 | 03.18 |
| STATEMENTS – | | | |
| Directions 73A | 00 | 23 | 00.60 |
| OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc. | 07 | 21 | 11.56 |
| Total | 63 | 30 | 100 |

*Discussed together.